

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 421

IA/3733/ND/2023, IA/2437/ND/2022,
IA/954/ND/2022, IA/629/ND/2022, COMT-
P/14/ND/2021 IN IB/699/ND/2019

IN THE MATTER OF:

Punjab National Bank	...	Applicant
Versus		
M/s Dhir Global Industria Pvt Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. R.P Vats, Adv. Apoorv Sarvaria, Adv. Yashika Sarvaria, Adv. Rohit Sagar
For the Respondent	: Adv. M.Dutta, Adv. Aditya Guha
For the RP	: Adv. Abhishek Anand, Adv. Ishaan Dhingra

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **08.05.2024**.

Sd/-
(Court Officer)